

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.03.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1214 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Mercury Car Rentals Pvt. Ltd. Vs. Shiva Industrial Security Agency (Gujarat) Ltd.	Ayushi Ranade
2.	I.A. No. 1217 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	IN Machineries and Equipments Pvt. Ltd. Vs. Orissa Stevedores Ltd.	Javedur Rahman
3.	I.A. No. 1218 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Royal Manpower Services Through its proprietor Mr. Vasudev Vs. Faridabad Autocomp System Pvt. Ltd.	Karan Gandhi
4.	I.A. No. 1223 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Sunjeet Communications Pvt. Ltd. Vs. Rashmi Metro Homes LLP	R. Sudhinder

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
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Assistant Registrar